

**GOVERNMENT OF INDIA  
MINISTRY OF COAL**

**RAJYA SABHA  
UNSTARRED QUESTION NO. 2546  
TO BE ANSWERED ON 11.08.2025**

**Continuing ground collapse in Raniganj coalfield**

**2546 Shri Ritabrata Banerjee:**

Will the Minister of *Coal* be pleased to state:

- (a) whether it is a fact that fresh studies have confirmed continuing ground collapse across the Raniganj coalfield endangering lives and livelihood;
- (b) if so, the details thereof; and
- (c) whether any remedial measures have been adopted?

**ANSWER**

**MINISTER OF COAL & MINES  
(SHRI G. KISHAN REDDY)**

(a) & (b): A Master Plan dealing with Fire, Subsidence and Rehabilitation covering under the jurisdiction of ECL was approved by Government of India on 12th August, 2009 with 10 years' implementation period to address the issues of fire and land subsidence in old mined out areas of Raniganj Coalfield caused due to un-scientific mining carried out by the erstwhile mine owners before nationalisation of coal industry.

As all the subsidence prone sites/areas were covered under approved Raniganj Master Plan as per severity of the danger/risk, hence proneness of area in terms of subsidence probability/ground collapse have been assessed.

In addition to the above, the following action points have been taken from time to time by ECL considering the safety aspect of human beings :

1. Stability assessment of NH-2 Bye pass road (300 m. affected stretch) and stabilization of existing road at its present alignment/orientation along with certification of long-term stability from 21.11.2019 to 30.03.2021 through IIT Kharagpur.
2. Stability assessment of DB road (approx. 550 m. affected stretch) and stabilization of existing road at its present alignment/orientation along with certification of long-term stability from 07.03.2020 to 25.01.2022 through IIT Kharagpur.
3. Stability assessment of Andal Sitarampur rail link (100m. & 150 m. identified stretches) and stabilization of existing rail track at its present alignment/orientation along with certification of permanent stability from 02.12.2020 to 31.07.2023 through IIT Kharagpur.

(c): As per approved Master Plan, rehabilitation and resettlement activities have been taken up by Asansol Durgapur Development Authority (ADDA), Government of West Bengal.

ECL as per responsibility assigned in Master Plan had proactively shifted all of its employees (186 nos.) to existing ECL Quarter at stable/safe location and demolished the structures at old rehabilitation sites.

Due to precarious condition of Raniganj Coalfield in terms of subsidence probability and in view of frequent pot holing/subsidence within the identified unstable areas, ECL had shifted the affected families (52 nos.) to its available/vacant quarter as a temporary arrangement.

\*\*\*\*\*